

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 726 AND 727 OF 2016 IN
DFR NO. 3520 OF 2016**

Dated: 09th February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**M/s Shree Renuka Sugars Ltd. ...Appellant(s)
Vs.
Karnataka Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Shubhranshu Padhi
Ms. Gursimran Dhillon

Counsel for the Respondent(s) : -

ORDER

**IA NO. 727 OF 2016
(Appl. for condonation of delay)**

Issue notice to the Respondents returnable on 16.2.2017. Dasti, in addition, is permitted.

List this application along with I.A. No. 726 of 2016 on **16.2.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/sh